

**NOTIFICATION No. 113 / 2013**

Tmt. S.Mary Anselam, District Judge of Tamil Nadu State Judicial Service, formerly functioned as I Additional District Judge, Thoothukudi, now under compulsory wait, who has been deputed to the Puducherry Judicial Service to function as II Additional District Judge, Pondicherry, in G.O.(D) No.123, Public (Special.A) Department, dated 25.05.2013 of Government of Tamil Nadu and appointed as such on deputation basis in G.O.Ms.No.20/2013-LD, Law Department, dated 13.06.2013 of Government of Puducherry, is posted on deputation as II Additional District Judge, Pondicherry in the existing vacancy.

Thiru N.Dhandapani, District Judge of Tamil Nadu State Judicial Service, formerly functioned on deputation in the Puducherry Judicial Service as III Additional District Judge, Pondicherry, now under compulsory wait, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service, vide Order No.1238/2013-LD, Law Department, dated 13.06.2013 of Government of Puducherry is posted as III Additional Judge, City Civil Court, Chennai in the existing vacancy.

Tmt. R.Margaret Roseline, District Judge of Puducherry Judicial Service, formerly functioned as Additional District Judge, Karaikal, now under compulsory wait, who has been deputed to the Tamil Nadu State Judicial Service to function as III Additional District Judge, Vellore at Tirupathur in G.O.Ms.No.21/2013-LD, Law Department, dated 13.06.2013 of Government of Puducherry and appointed as such on deputation basis in G.O.(D).No.123, Public (Special.A) Department, dated 25.05.2013 of Government of Tamil Nadu is posted on deputation as III Additional District Judge, Vellore at Tirupathur in the existing vacancy.

**NOTIFICATION No. 114 / 2013**

Tmt. S.Malarvizhi, Senior Civil Judge of Tamil Nadu State Judicial Service, formerly functioned as XVIII Assistant Judge, City Civil Court, Chennai, now under compulsory wait, who has been deputed to the Puducherry Judicial Service to function as Special Officer, Judicial Department, Union Territory of Puducherry, Pondicherry, in G.O.(D) No.348, Home (Court-I) Department, dated 29.05.2013 of Government of Tamil Nadu and appointed as such on deputation basis in G.O.Ms.No.22/2013-LD, Law Department, dated 13.06.2013 of Government of Puducherry, is posted on deputation as Special Officer, Judicial Department, Union Territory of Puducherry, Pondicherry vice Thiru V.Rajasekaran, repatriated.

Thiru V.Rajasekaran, Senior Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as Special Officer, Judicial Department, Union Territory of Puducherry, Pondicherry, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service, vide Order No.1237/1/2013-LD, Law Department, dated 13.06.2013 of Government of Puducherry is posted as Special Judge No.I, Jayamkondam in the existing vacancy.

Thiru N.Thirunavukkarasu, Senior Civil Judge of Tamil Nadu State Judicial Service, formerly functioned as Principal Sub Judge, Tindivanam, now under compulsory wait, who has been deputed to the Puducherry Judicial Service to function as Sub Judge, Mahe, in G.O.(D) No.348, Home (Court-I) Department, dated 29.05.2013 of Government of Tamil Nadu and appointed as such on deputation basis in G.O.Ms.No.23/2013-LD, Law Department, dated 13.06.2013 of Government of Puducherry, is posted on deputation as Sub Judge, Mahe vice Thiru V.Lakshmanan, repatriated.

Thiru V.Lakshmanan, Senior Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as Sub Judge, Mahe, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service, vide

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Order No.1237/2/2013-LD, Law Department, dated 13.06.2013 of Government of Puducherry is posted as Sub Judge, Panruti in the existing vacancy.

HIGH COURT, MADRAS.  
DATED: 17.06.2013.

Sd/- P.KALAIYARASAN,  
REGISTRAR GENERAL

**NOTIFICATION No. 115 / 2013**

Thiru N.S.Srivathsan, Civil Judge of Tamil Nadu State Judicial Service, formerly functioned as V Metropolitan Magistrate, Egmore, Chennai, now under compulsory wait, who has been deputed to the Puducherry Judicial Service to function as Principal District Munsif, Pondicherry, in G.O.(D) No.348, Home (Court-I) Department, dated 29.05.2013 of Government of Tamil Nadu and appointed as such on deputation basis in G.O.Ms.No.24/2013-LD, Law Department, dated 13.06.2013 of Government of Puducherry, is posted on deputation as Principal District Munsif, Pondicherry vice Tmt. G.M.Vasanthi, repatriated.

Tmt. G.M.Vasanthi, Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as Principal District Musif, Pondicherry, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service, vide Order No.1239/1/2013-LD, Law Department, dated 13.06.2013 of Government of Puducherry is posted as District Munsif, Perambalur in the existing vacancy.

Thiru A.Ramesh, Civil Judge of Tamil Nadu State Judicial Service, formerly functioned as Special Metropolitan Magistrate No.I, Special Court for Exclusive trial of Land Grabbing Cases, Chennai, now under compulsory wait, who has been deputed to the Puducherry Judicial Service to function as I Additional District Munsif, Pondicherry, in G.O.(D) No.348, Home (Court-I) Department, dated 29.05.2013 of Government of Tamil Nadu and appointed as such on deputation basis in G.O.Ms.No.25/2013-LD, Law Department, dated 13.06.2013 of Government of Puducherry, is posted on deputation as I Additional District Munsif, Pondicherry vice Thiru G.Sundararajan, repatriated.

Thiru G.Sundararajan, Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as I Additional District Munsif, Pondicherry, who has been repatriated to his parent service viz., Tamil Nadu

State Judicial Service, vide Order No.1239/2/2013-LD, Law Department, dated 13.06.2013 of Government of Puducherry is posted as Judicial Magistrate No.II, Mannargudi in the existing vacancy.

Thiru S.Prakash, Civil Judge of Tamil Nadu State Judicial Service, functioning as Judicial Magistrate No.IV, Thirupathur, who has been deputed to the Puducherry Judicial Service to function as III Additional District Munsif, Pondicherry, in G.O.(D) No.348, Home (Court-I) Department, dated 29.05.2013 of Government of Tamil Nadu and appointed as such on deputation basis in G.O.Ms.No.28/2013-LD, Law Department, dated 13.06.2013 of Government of Puducherry, is posted on deputation as III Additional District Munsif, Pondicherry vice Thiru M.Jaisankar, repatriated.

Thiru M.Jaisankar, Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as III Additional District Munsif, Pondicherry, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service, vide Order No.1239/5/2013-LD, Law Department, dated 13.06.2013 of Government of Puducherry is posted as District Munsif-cum-Judicial Magistrate, Uthiramerur in the existing vacancy.

Thiru S.Ezhil Velavan, Civil Judge of Tamil Nadu State Judicial Service, formerly functioned as Judicial Magistrate, Thuraiyur, now under compulsory wait, who has been deputed to the Puducherry Judicial Service to function as Judicial Magistrate No.I, Pondicherry, in G.O.(D) No.348, Home (Court-I) Department, dated 29.05.2013 of Government of Tamil Nadu and appointed as such on deputation basis in G.O.Ms.No.26/2013-LD, Law Department, dated 13.06.2013 of Government of Puducherry, is posted on deputation as Judicial Magistrate No.I, Pondicherry vice Thiru V.Damodaran, repatriated.

Thiru V.Damodaran, Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as Judicial Magistrate No.I, Pondicherry, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service, vide Order No.1239/3/2013-LD, Law Department, dated 13.06.2013 of Government of Puducherry is posted as District Munsif-cum-Judicial Magistrate, Uthankarai in the existing vacancy.

Thiru G.Vijayakumar, Civil Judge of Tamil Nadu State Judicial Service, functioning as Judicial Magistrate, Cheyyar, who has been deputed to the Puducherry Judicial Service to function as Judicial Magistrate No.II, Pondicherry, in G.O.(D) No.348, Home (Court-I) Department, dated 29.05.2013 of Government of Tamil Nadu and appointed as such on deputation basis in G.O.Ms.No.27/2013-LD, Law Department, dated 13.06.2013 of Government of Puducherry, is posted on deputation as Judicial Magistrate No.II, Pondicherry vice Thiru S.Uthamaraj, repatriated.

Thiru S.Uthamaraj, Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as Judicial Magistrate No.II, Pondicherry, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service, vide Order No.1239/4/2013-LD, Law Department, dated 13.06.2013 of Government of Puducherry is posted as District Munsif-cum-Judicial Magistrate, Thittakudi in the existing vacancy.

HIGH COURT, MADRAS.  
DATED: 17.06.2013.

Sd/- P.KALAIYARASAN,  
REGISTRAR GENERAL